COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2017 & IA NO. 410 OF 2017

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Bani Dikshit

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Deepali Sheth for R-2

ORDER

IA No. 410 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

It is stated that learned counsel for respondent No.2, who has to come from Bombay, has some difficulty.

List the matter on <u>18.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson